

SU PR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 429 OF 2002

CHAMPABEN GOVINDBHAI

Appellant (s)

VERSUS

POPATBHAI MANILAL AND ORS

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment  
and with office report)

Date: 16/07/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. Chinmoy Khaladkar, Adv.  
Mr. Vimal Chandra S. Dave, Adv.

For Respondent(s) Mr. Bimal Roy Jad, Adv.  
rrs. 1 to 3

rr. 4 (State) Ms. Hemantika Wahi, Adv  
Ms. Jesal, Adv.  
Mr. Somanath Padhan, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. Chinmoy Khaladkar, learned counsel  
commenced his submissions at 11.55 a.m. and concluded at  
2.15 p.m. Thereafter, Mr. Bimal Roy Jad, learned counsel  
made submissions till 2.50 p.m.

Hearing concluded. Judgment reserved.

[ Charanjeet Kaur ]  
Court Master

[ Vijay Dhawan ]  
Court Master

BOOK CITED BY MR. CHINMOY KHALADKAR, LD.  
COUNSEL

- 2009(5) JT 431

BOOKS CITED BY MR. BIMAL ROY JAD, LD. COUNSEL

(2003) 3 SCC 21

- (2007) 4 SCC 415